GAZETES OF INDIA TO DE PUBLISCED IN PART II SECTION 3(11) OF THE

GOVERNMENT OF INDIA MINISTRY OF FINANCE (Department of Revenue) *********

> NEW DELET: ZOTH JULY, 1977.

MUTERICATION INCOME TAX

NO.1900 (F.NO.404/167/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following further amendment in the notification of the Government of India in the Department of Revenue and Danking No. 652 (F.NO. 404/ 110/74-ITCC) dated 21st June, 1974, namely :-

In the said notification, for the letters and words "S/Shri D.D. Chatruvedi, S.S.Sharma and S.P.Singh, who are danstied Officers of the Central Government, to exercise the powers of Tax Recovery Officers" the word and letters "Shri S.S. Sherma, who is a Gazetted Officer of the Gentral Government, to exercise the powers of Tax Recovery Officers shall be substituted.

> (H. Venkataranan) ry to the Covernment of India Deputy Secret

The Manager, Government of India Press, New Delhi.

Copy forwarded to =

1. The Commissioner of Income-tax, Agra.

2. All the Directors of Inspection including DI (Cars), New Delhi.

3. The Director, IRS(DT) Staff College, Negpur

4. The Comptroller & Auditor General of India, Nov Delhi.

5. The Chief Secretary, Government of Uttar Predesh, Lucknow.

6. The Accountant General, Uttar Fradesh, Inchiow

7. The Joint Secretary & Legal Adviser, Ministry of Law, New Delhi. 8. Dulletin Section

9. Guard file.

5d/--Deputy Secretary to the Government of India

NO.CC/ITCC/1834/444/RSP/77.

AUTHORISED FOR ISSUE

(MISS GEETA KRIPALANI)

ASSISTANT DIRECTOR OF INSPECTION DIRECTORATE OF INSPECTION(BS&P).

* SHARMA *

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Deputy Secretary to the Covernment of India

The Manager, Government of India Press, New Delhi.

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6. The Accountant General, Uttar Pradesh, Lucknew.

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8. Bulletin Section

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1 Sd/-

Deputy Secretary to the Government of India

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Kiss beeta kripalani)

ASSISTANT DIESCUCE OF INSPECTION DEFECTORATE OF INSPECTION(RESP).

* SHARMA *

NO.CC/ITC3/1834/444/RSP/77.